

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3175
ANSWERED ON:12.08.2010
LAYING OF GAS PIPELINES IN TAMIL NADU
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Gas Authority of India has any plan for laying pipeline for natural gas in all the major cities of Tamil Nadu;
- (b) if so, the details thereof;and
- (c) if not, the reasons thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): GAIL (India) Ltd. is laying Kochi-Kootanad-Bangalore-Mangalore pipeline, which would pass through Coimbatore, Erode, Salem & Dharmapuri in the State of Tamil Nadu.

Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006', wherein PNGRB has been entrusted with the responsibility of authorizing entities to lay, build & operate City Gas Distribution (CGD) networks and common & contract carriers. PNGRB has envisaged a rollout plan of CGD Network Development in more than 300 Geographical Areas (GAs), which includes the following GAs in Tamil Nadu:-

Chennai, Kanchipuram, Tiruvannamalai, Kallakurichichi, Dharmapuri, Cudalore, Salem, Perambalur, Lalgudi, Namakkal, Karur, Erode, Tiruchchirapalli, Thaikavur, Karakal, Dindigul, Padukkottai, Madurai, Virudunagar, Aruppukottai, Kovilpatti, Tuticorin, Periyar, Coimbatore, Udhammandalam, Tiruttani, Hosur, Krishnagiri.

In order to implement CGD projects in various cities in India, GAIL has formed its wholly owned subsidiary GAIL Gas Ltd. GAIL Gas Ltd. would be participating in the competitive bid by PNGRB for GAs in inter alia Tamil Nadu.